

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3415
ANSWERED ON TUESDAY, APRIL 01, 2025**

CSR activities in rural areas

QUESTION

3415 Shri C. Ve. Shanmugam:

Will the Minister of CORPORATE AFFAIRS be pleased to state:-

- (a) the specific initiatives taken by Government to promote Corporate Social Responsibility(CSR) activities in rural areas across the country, State-wise, especially in the State of Tamil Nadu;
- (b) whether there is a framework in place to encourage companies to contribute towards CSR activities that support essential infrastructure, health and education in rural areas;
- (c) the details of total CSR contributions received for developmental projects in the State of Tamil Nadu during the last five years; and
- (d) the monitoring mechanisms established to ensure effective utilization of CSR funds in rural areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

[SHRI HARSH MALHOTRA]

(a): On the basis of annual filings, the details of CSR expenditure across the country, State/ UT-wise including the CSR expenditure in Tamil Nadu is attached at Annexure-I.

(b): The legal framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Schedule VII of the Act enlist the activities which may be included by the companies in their CSR policies. Item no. (i) of the Schedule VII of the Act reads as "*Eradicating hunger, poverty and malnutrition, promoting health care including preventive health care and sanitation including contribution to the Swach Bharat Kosh set-up by the Central Government for the promotion of sanitation and making available safe drinking water.*" Item no. (ii) of the Schedule VII of the Act reads as "*promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly and the differently abled and livelihood enhancement projects.*"

The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in.

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(c): On the basis of annual filings, the details of CSR expenditure development sector-wise in Tamil Nadu during last five financial years (FY) i.e. 2018-19, 2019-20, 2020-21, 2021-22 and 2022-23 is attached at Annexure-II.

(d): The Board of the company is required to disclose the CSR Policy implemented by the company in its Board report. The Board of the company has to satisfy itself that the funds so disbursed have been utilised for the purposes and in the manner as approved by it, and the Chief Financial Officer or the person responsible for financial management shall certify to the effect. The details of CSR activities, Impact Assessment etc. are required to be reported by all the companies in the 'Annual Report on CSR' including annual action plan on CSR which is part of the Company's Board Report. Further, those companies who have their websites are required to make disclosures such as composition of CSR Committee, CSR Policy and CSR projects approved by Board on their website.

Thus, the corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide adequate safeguards for CSR activities implemented by the companies.

Referred to in Part (a) Rajya Sabha Unstarred Question No. 3415 for 01.04.2025

State-wise CSR expenditure in India from FY 2018-19 to 2022-23 (Amount in Crore)						
Sl. No	States/ Union Territory	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman And Nicobar	0.82	1.29	2.86	9.71	2.53
2	Andhra Pradesh	665.97	710.23	719.81	656.79	954.63
3	Arunachal Pradesh	24.56	18.02	10.58	119.42	13.35
4	Assam	210.00	285.00	180.23	406.17	470.24
5	Bihar	137.95	110.48	89.89	165.97	235.36
6	Chandigarh	11.46	15.58	13.40	50.88	18.06
7	Chhattisgarh	149.35	269.68	325.63	305.29	596.11
8	Dadra And Nagar Haveli & Daman And Diu	19.73	27.88	27.23	18.24	23.12
9	Delhi	750.85	830.00	724.59	1193.93	1462.66
10	Goa	46.77	43.91	41.92	45.43	58.11
11	Gujarat	1082.18	984.37	1461.60	1603.93	1982.26
12	Haryana	378.11	537.91	550.86	683.95	700.16
13	Himachal Pradesh	78.79	78.78	106.31	140.22	138.52
14	Jammu and Kashmir	36.44	25.27	35.56	50.68	71.22
15	Jharkhand	109.80	155.21	226.54	193.33	388.13
16	Karnataka	1257.69	1448.16	1277.81	1839.73	1985.23
17	Kerala	354.78	298.56	290.67	239.73	351.60
18	Lakshadweep	0.39	--	0.01	0.45	0.02
19	Leh & Ladakh	--	--	--	14.84	11.72
20	Madhya Pradesh	243.55	220.46	375.51	427.10	655.86
21	Maharashtra	3147.72	3353.24	3464.81	5380.07	5494.77
22	Manipur	7.81	14.21	10.39	15.62	53.45
23	Meghalaya	16.54	17.65	17.63	19.63	21.73
24	Mizoram	0.11	0.25	0.97	6.94	10.99
25	Nagaland	2.12	5.10	3.57	12.46	13.57
26	Odisha	697.91	717.39	578.16	670.32	987.70
27	Puducherry	9.15	11.32	12.43	9.31	12.55
28	Punjab	166.85	189.44	158.46	184.89	247.47
29	Rajasthan	595.49	734.12	670.00	711.82	1102.16
30	Sikkim	5.87	10.99	17.28	28.24	36.18
31	Tamil Nadu	877.08	1072.26	1174.07	1432.06	1558.66
32	Telangana	428.06	445.80	627.71	685.87	1006.63
33	Tripura	23.06	9.40	9.29	15.91	19.26
34	Uttar Pradesh	521.32	577.98	907.32	1339.18	1152.43
35	Uttarakhand	172.31	124.70	160.58	228.08	301.11
36	West Bengal	382.23	423.85	471.48	567.21	759.51
37	Other Centralized Funds	1156.86	1790.69	3491.30	1620.09	1091.86
38	PAN India*	6443.53	9385.66	7805.03	5522.74	5988.91
39	NEC/Not Mentioned*	4.44	20.97	169.47	0.09	10.12
Total		20217.65	24965.82	26210.95	26616.30	29987.92

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of state/UT or indicated more than one state/UT where projects were undertaken.

Referred to in Part (c) Rajya Sabha Unstarred Question No. 3415 for 01.04.2025

Development sector-wise CSR expenditure in Tamil Nadu from FY 2018-19 to FY 2022-23 (Amount in Crore)						
Sl. No	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Agro forestry	2.65	0.15	1.19	1.60	2.63
2	Animal welfare	2.02	3.00	5.61	9.28	8.80
3	Armed Forces, Veterans, War Widows/ Dependants	0.83	0.37	0.27	1.19	1.00
4	Art And Culture	6.99	12.72	43.40	8.96	35.79
5	Conservation of natural resources	4.93	6.01	10.33	14.46	26.67
6	Education	315.77	451.36	407.72	412.33	635.04
7	Environmental Sustainability	47.26	85.77	98.73	135.73	93.67
8	Gender Equality	0.35	3.75	1.12	3.46	1.65
9	Health Care	181.98	239.58	294.53	427.45	345.08
10	Livelihood Enhancement Projects	22.83	29.86	35.81	37.62	65.03
11	Poverty, Eradicating Hunger, Malnutrition	20.58	31.11	71.03	195.05	35.77
12	Rural development projects	148.16	52.32	59.02	48.54	81.43
13	Safe drinking water	14.67	10.64	18.63	10.82	12.29
14	Sanitation	16.73	9.60	34.09	16.88	27.44
15	Senior citizens welfare	2.10	2.42	2.44	3.40	8.05
16	Setting up homes and hostels for women	2.96	2.17	6.21	8.31	0.73
17	Setting up orphanage	0.57	1.24	0.37	1.78	2.21
18	Slum area development	0.52	0.12	4.07	1.14	6.53
19	Socio-economic equalities	14.85	4.76	6.18	16.80	5.97
20	Special education	12.57	3.86	8.10	9.07	17.04
21	Technology incubators	4.70	6.14	4.89	0.26	0.38
22	Training To Promote Sports	17.73	22.72	11.23	16.38	28.45
23	Vocational skills	29.63	82.14	39.00	35.98	93.56
24	Women Empowerment	5.70	7.94	10.06	15.57	23.45
25	NEC/ Not Mentioned*	0.00	2.53	0.04	--	--
Total		877.08	1072.26	1174.07	1432.06	1558.66

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.